Central Economic Intelligence Bureau
6th & 8th Floor, Janpath Bhawan, Janpath,
New Delhi
Dated: 07th January, 2020

TRAINING CIRCULAR

Sub: Training programme on “Trade Based Money Laundering” at State Bank Institute of Consumer Banking, Hyderabad for the Year 2020 - reg.

A two-day training programme on “Trade Based Money Laundering” is scheduled to be conducted at State Bank Institute of Consumer Banking, 6-2-1188, "High Cliff", Begumpet Road, Hyderabad – 500016 on 06th & 07th February, 2020 for Revenue Officers of the rank of Income Tax Officer/Superintendent to Principal Commissioner/Principal Director.

2. Duration & Schedule of the Course:

Duration: 2 days

3. Eligibility:
Income Tax Officer/Superintendent to Principal Commissioner/Principal Director.

4. Course Contents:
Overview of TBML (Live Experiences); Fundamentals of Money Laundering in International Trade use of Trade Finance; TBML and Cyber Crime Techniques adopted by criminals in cyberspace, Cryptocurrency as a means of TBML and Case Studies; Important Regulatory Framework and TBML; Management of Risks associated with TBML; TBML Live Cases – Experience Sharing using capital account and remittance transactions to perpetrate TBML including LRS Scheme of RBI, Modus Operandi observed in TBML cases, FEMA violations etc.; Key participants associated with TBML and their roles (Experience Sharing); Group Discussion/Case Studies/Experience Sharing/Presentation by participants from different department.

5. Course Fee:
The course fee per participant is Rs.21,240/- inclusive all taxes and to be paid in advance by only shortlisted participants. The participants are required to submit a copy of sanction order, RTGS no. and date as proof to the training institute at the time of joining the course.

6. Mode of Payment of Course Fee:
The course fee has to be paid by the office of the participant through Demand Draft/NEFT in advance. In case of payment through Demand Draft, it should be drawn in favour of State Bank Institute of Consumer Banking, Hyderabad. Following are the bank account details for NEFT/RTGS:

Beneficiary Name : State Bank Institute of Consumer Banking
Bank Name : State Bank of India
Branch Name : PBB, HPS Branch, Begumpet, Hyderabad
IFSC Code : SBIN0002728
Account Number : 10421834864
GSTIN Code : 36AAACS8577K1ZQ

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7. Nominations:
   a) It is requested to circulate the Training Circular among all eligible officers and nominate eligible officers, one as ‘main’ and others as ‘reserve’ from each office for the said course.

   b) The supervisory officers of the participants are to send the willingness & nomination of the participants, after due vigilance check, directly to the Bureau, under the intimation to their Cadre Controlling Authority.

   c) Following details of the participants are to be provided by email at ad3-ceib@gov.in or by Fax no.011-23712451 to liaison officer of the Bureau latest by 27th January, 2020:
      (i) Name and Designation
      (ii) Office (With Postal Address)
      (iii) Telephone / Mobile No and Fax No.
      (iv) E-mail Id

8. Liaison officer of Central Economic Intelligence Bureau:
   Name : Shri Bhanu Prakash Meena, Assistant Director (Coord.)
   Contact Tele/Fax No : 011-23712451
   Mobile No : 9899500552
   E-Mail : ad3-ceib@gov.in

9. Confirmation of the Nomination:
   a) The nominations should be sent to Central Economic Intelligence Bureau and not to the Institute directly. The officers shortlisted by the Bureau for participation in the programme shall be intimated to the concerned office and officers by this Bureau in due course.

   b) Head of the office is requested to relieve nominated officers for the training programme only after receiving confirmation of acceptance of their nominations from this Bureau.

   (Bhawani Shankar)
   Additional Director

To,
All Convener REICs, All Pr. Chief Commissioners/Chief Commissioners/Director Generals Central Excise, Customs & Service Tax (Goods and Service Tax) and All Pr. Chief Commissioners/Chief Commissioners /Director Generals Income Tax (By Name), DGCEI, DRI, ED, FIU-Ind, SFIO, CBDT, CEIB & CBIC website, Pr. Commissioners/Commissioners Central Excise, Customs & Service Tax (Goods and Service Tax)/Pr. Commissioners of Income Tax/Commissioners of Income Tax (By E-mail).